

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI

COURT-VI

Item No. 620
122/241- 242/ND/2022

IN THE MATTER OF:

Mr. Rishi Shumshere Rana

...APPLICANT

Vs.

M/s. Banu and Sons Pvt. Ltd. and Ors.

...RESPONDENT

Section

U/s 241-242

**Order delivered on 29.09.2022
(Virtual Hearing)**

Coram:

SHRI P.S.N. PRASAD, HON'BLE MEMBER (JUDICIAL)

SHRI RAHUL BHATNAGAR, HON'BLE MEMBER (TECHNICAL)

For the Petitioner/Applicant

For the Respondent

:

**:Mr. AT Patra, Adv. and Mr. Aditya
Ghadge, Adv. For R5**

ORDER

Due to paucity of time, matter is adjourned to **17.10.2022**.


(COURT OFFICER)